

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1873
ANSWERED ON 09TH DECEMBER, 2021**

ROAD PROJECTS UNDER CRIF

1873. SHRI SANTOSH PANDEY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of centrally sponsored roads in Chhattisgarh which are in dilapidated condition;

(b) whether the Government provides funds from Central Road and Infrastructure Fund (CRIF) for the repair/development of such dilapidated roads to States;

(c) if so, the details of the funds provided to Chhattisgarh from CRIF for the purpose from the year 2019 to till date, year-wise;

(d) the number of roads approved for Chhattisgarh under CRIF; and

(e) the number of roads completed and those which are not completed under CRIF along with the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The Ministry is primarily responsible for development and maintenance of National Highways (NHs).

Apart from this the Ministry also allocates funds for State Governments / Union Territories (UTs) for development and

maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) as per the provisions of the CRIF Act, 2000 (i.e. the Central Road Fund Act, 2000 amended by the Finance Act, 2018) amended by the Finance Act, 2019.

No road under centrally sponsored scheme of CRIF have now been reported in dilapidated condition.

The details of accrual/allocation of funds and the funds released for development and maintenance of State roads under CRIF scheme for the State of Chhattisgarh since 2019-20 are given as below:-

(Rs. in Crore)

Year	CRIF	
	Accrual	Release
2019-20	254.60	371.61
2020-21	237.50	234.92
2021-22	245.62	185.18

(d) & (e) 96 Works in a length of 1824.59 Km with total Sanctioned cost of Rs. 2214.19 Cr. were approved since 2000 in the state of Chhattisgarh. Out of them 82 Works in a length of 1721.52 Km with total cost of Rs. 1385.47 Cr. were completed and balance works are at implementation stage. The reasons for delay for implementation of these projects includes delay in acquisition and possession of land, delay in obtaining Forest Clearance/working permission in forest area, Covid pandemic and financial issues of the contractors.
